		ו	Name of the cor	norate debtor: PSI	K Developers Private Li	mited: Date of comp		exure-1 P: 07.10.2024 a	nd order received/co	nmunicated on 09.1	0.2024: List of creditor:	s as on: 29.10.2024		
		-		portite descore 1 82	- 20 (0.0 pc. 0 1						0,202 i, 2150 or or or out	, ,,,		
					Lis	t of secured financia	al creditors belon	ging to any class	of creditors (Amoun	t in ₹)				
51. No.	Name of creditor	Details or	f claim received		Details of claim admitted						Amount of any mutual		Amount of claim	
		Date of receipt	Amount claime	ed Amour claim admitte		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set- off	not admitted	under verification	ı lany
		1		I	,		1	NIL	l .	·	l			
			Name of the co	orporate debtor: P	SK Developers Private	Limited ; Date of co		exure-2 (IRP: 07.10.202	4 order received/com	nunicated on 09.10.	2024; List of creditors a	ns on: 29.10.2024		
					List	of unsecured financ	cial creditors belo	nging to any cla	ss of creditors (Amou	nt in ₹)				
l.	Name of creditor	Details of claim Details of		Details of claim a	claim admitted					Amount of any mudues, that may be		n not Amount of under verif		f any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount cov guarantee	wered by Whether related party?	% of voting s CoC	contingent share in claim	off				
			-	-		·	I	NIL	·	1	·	I	,	